GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 4468 ANSWERED ON 23.03.2021

ROAD CONSTRUCTION UNDER PMGSY

4468. SHRI SANJAY BHATIA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the rules for constructing roads at village, block and district level under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) the length of roads in kilometres constructed under PMGSY in Karnal Parliamentary Constituency;
- (c) the names of schemes under which roads are likely to be constructed at village, block and district level?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Government of India to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. It was launched in the year 2000 as a measure towards alleviation of poverty in rural areas by providing access to basic services to the rural population by providing them good quality roads. The eligible habitations thereunder were identified with a population of 500 or above in the plain areas and 250 or more in the hilly and North Eastern States. Later on in the Left Wing Extremism affected identified blocks the scheme intended to cover habitations of 100 or more as well.

PMGSY-II was launched in May, 2013 and envisages consolidation of the existing rural road network to improve its overall efficiency as a provider of transportation services for people, goods and services. A total of 50,000 Km road length has been targeted for upgradation under PMGSY-II.

Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) was launched in the year 2016 with an aim to improve the road connectivity in 44 worst affected LWE districts and some adjoining districts in 9 States, viz. Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Telangana and Uttar Pradesh. The scheme has twin objectives of enabling smooth and seamless anti-LWE operations by the security forces and also ensuring socio-economic development of the area.

The Government approved PMGSY-III in July, 2019 for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals.

For PMGSY-II and III, state-wise physical targets have been allocated. District-wise/Block-wise allocation of targets within the overall targets allocated to the States/UTs is done by the respective State Governments/Union Territories.

Rural roads under PMGSY are constructed and maintained as per the technical specifications and geometric design standards given in the Ministry of Rural Development Specifications for Rural Roads, Rural Roads Manual of the Indian Roads Congress (IRC) (IRC-SP:20) and also, where required, the Hill Road Manual (IRC:SP:48) and other relevant IRC Codes & Manuals. The works under the scheme are sanctioned by the Ministry based on the Detailed Project Reports (DPRs) submitted by the respective State Governments and implemented by the State Governments.

- (b) As reported by the State Government of Haryana, a total of 566.734 Km road length has been constructed so far under PMGSY in Karnal Parliamentary Constituency.
- (c) The State of Haryana has completed all the works sanctioned to the State under PMGSY-I & II. The State has been allocated a target of 2,500 Km under PMGSY-III, out of which 1,906 km has already been sanctioned to the State. In Karnal district, 6 road works of 36.88 Km have been sanctioned under PMGSY-III.
